

ITC (HS), 2017
SCHEDULE 1 – IMPORT POLICY

Section IV

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SECTION IV

**PREPARED FOODSTUFFS; BEVERAGES, SPIRITS AND VINEGAR;
TOBACCO AND MANUFACTURED TOBACCO SUBSTITUTES**

NOTE:

In this Section the term "pellets" means products which have been agglomerated either directly by compression or by the addition of a binder in a proportion not exceeding 3 percent by weight.

CHAPTER 16

**PREPARATION OF MEAT, OF FISH OR OF CRUSTACEANS,
MOLLUSCS
OR OTHER AQUATIC INVERTEBRATES**

NOTES:

1. This Chapter does not cover meat, meat offal, fish, crustaceans, molluscs or other aquatic invertebrates, prepared or preserved by the processes specified in Chapter 2 or 3 or heading 0504.
2. Food preparations fall in this Chapter provided that they contain more than 20% by weight of sausage, meat, meat offal, blood, fish or crustaceans, molluscs or other aquatic invertebrates, or any combination thereof. In cases where the preparation contains two or more of the products mentioned above, it is classified in the heading of Chapter 16 corresponding to the component or components which predominate by weight. These provisions do not apply to the stuffed products of heading 1902 or to the preparations of heading 2103 or 2104.

SUB-HEADING NOTES:

1. For the purposes of sub-heading 1602 10, the expression "homogenised preparations" means preparations of meat, meat offal or blood, finely homogenised, put up for retail sale as food suitable for infants or young children or for dietetic purposes, in containers of net weight content not exceeding 250 g. For the application of this definition no account is to be taken of small quantities of any ingredients which may have been added to the preparation for seasoning, preservation or other purposes. These preparations may contain a small quantity of visible pieces of meat or meat offal. This sub-heading takes precedence over all other sub-headings of heading 1602.

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2. The fish, crustaceans, molluscs and other aquatic invertebrates specified in the sub-headings of heading 1604 or 1605 under their common names only, are of the same species as those mentioned in Chapter 3 under the same name.

Exim Code	Item Description	Policy	Policy Conditions
1601 00 00	Sausages and similar products, of meat, meat offal or blood; food preparations based on these products	Free	
1602	OTHER PREPARED OR PRESERVED MEAT, MEAT OFFAL OR BLOOD		
1602 10 00	Homogenised preparations	Free	
1602 20 00	Of liver of any animal	Free	
	<i>Of poultry of heading 0105:</i>		
1602 31 00	Of turkeys	Free	
1602 32 00	Of fowls of the species Gallus domesticus	Free	
1602 39 00	Others	Free	
	<i>Of swine:</i>		
1602 41 00	Hams and cuts thereof	Free	
1602 42 00	Shoulders and cuts thereof	Free	
1602 49 00	Other, including mixtures	Free	
1602 50 00	Of bovine animals	Restricted	
1602 90 00	Other, including preparations of blood of any animal	Free	
1603	EXTRACTS AND JUICES OF MEAT, FISH OR CRUSTACEANS, MOLLUSCS OR OTHER AQUATIC INVERTEBRATES		
1603 00	<i>Extracts and juices of meat, fish or crustaceans, molluscs or other aquatic invertebrates:</i>		
1603 00 10	Extracts and juices of meat	Free	
1603 00 20	Extracts of fish	Free	
1603 00 90	Other	Free	
1604	PREPARED OR PRESERVED FISH; CAVIAR AND CAVIAR SUBSTITUTES PREPARED FROM FISH EGGS		
	<i>Fish, whole or in piece, but not minced:</i>		

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1604 11 00	Salmon	Free	
1604 12	<i>Herrings:</i>		
1604 12 10	Pickled	Free	
1604 12 90	Other	Free	
1604 13	<i>Sardines, sardinella and brisling or sprats:</i>		
1604 13 10	Sardines, sardinella and brisling	Free	
1604 13 20	Sprats	Free	
1604 14	<i>Tunas, skipjack and bonito (Sarda spp.):</i>		
1604 14 10	Tunas	Free	
1604 14 90	Other	Free	
1604 15 00	Mackerel	Free	
1604 16 00	Anchovies	Free	
1604 17 00	Eels	Free	
1604 18			
1604 18 00	Shark fins	Prohibited	
1604 19			
1604 19 00	Other	Free	
1604 20 00	Other prepared or preserved fish	Free	
	<i>Caviar and caviar substitutes:</i>		
1604 31 00	Caviar	Free	
1604 32 00	Caviar substitutes	Free	
1605	CRUSTACEANS, MOLLUSCS AND OTHER AQUATIC INVERTEBRATES, PREPARED OR PRESERVED		
1605 10 00	Crab	Free	
	<i>Shrimps and prawns:</i>		
1605 21 00	Not in airtight container	Free	
1605 29 00	Other	Free	
1605 30 00	Lobster	Free	
1605 40 00	Other crustaceans	Free	
	<i>Molluscs:</i>		

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1605 51 00	Oysters	Free	
1605 52 00	Scallops, including queen scallops	Free	
1605 53 00	Mussels	Free	
1605 54			
1605 54 00	Cuttle fish and squid	Free	
1605 55 00	Octopus	Free	
1605 56 00	Clams, cockles and arkshells	Free	
1605 57 00	Abalone	Free	
1605 58 00	Snails, other than sea snails	Free	
1605 59			
1605 59 00	Other	Free	
	<i>Other aquatic invertebrates:</i>		
1605 61 00	Sea cucumbers	Free	
1605 62 00	Sea urchins	Free	
1605 63 00	Jellyfish	Free	
1605 69 00	Other	Free	

Policy Conditions of this Chapter:

(1) Import of all live-stock products shall be subject to a sanitary import permit to be issued by Department of Animal Husbandry, Dairying & Fisheries, Government of India, as per Section 3A of Live-stock Importation Act, 1898, as incorporated by Live Stock Importation (Amendment) Act, 2001 (Act No. 28 of 2001, 29th August, 2001), or as amended from time to time.